

CA 165/2004

09/7/04

App: None.

Resp: Shri. B.P. Rai, Lawyer for
Shri. Arvind Kumar.

Neither the RA. has been
filed nor any one has put appearance
on behalf of applicant. On the last date
also none had appeared on behalf
of the applicant. The CA. in this case
was filed on 21-5-2004 and since
then this case is hanging on the cause-
list and learned counsel for applicant
is not taking any interest in prosecuting
this case hence, the CA. is dismissed
in default of the applicant.

[Signature]
C.M.L. Sahni)
M (J)

(7)
Item No. 20_A
27.5.2005.

Appl: Shri R.K. Dewvedi.

Resp: Shri B.P. Rai for Shri Arvind Kumar.

Heard on M.A. NO. 1043/2005 and 1073/2005.
Office to put up the cause list of 30.5.2004
and 9.7.2004. Order reserved.

[Signature]
(S.P. ARYA)
MEMBER(A)

v.

30.5.05.

Order pronounced today
in the open court Bar

OR
Copy of order
prepared - on
13/7/04
0
13/7/04

OR
M.P. No. 1043/05
for recalling order
dt. 9-7-04 filed.
25/7/05

OR
Copy of order
prepared on
31/5/05
31/5/05